Title: Introduction of the Constitution(Amendment) Bill, 2008. (Amendment of the Seventh Schedule).

SHRI ANANT KUMAR HEGDE (CANARA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI ANANT KUMAR HEGDE (CANARA): Sir, I introduce the Bill.